## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 80 OF 2017**

Dated: 9<sup>th</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Power Grid Corporation of India Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-10

Mr. Vishnu S. Pillai for R-11

Mr. R.B. Sharma for R-13

## **ORDER**

Learned counsel for respondent No.10 seeks three weeks more time to file reply. She may take steps to file the same on or before 01.05.2018 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on <u>04.07.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk